

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No.222 of 2016  
(Circuit Bench case)**

In the matter of :-

Kuruvichira Sri Nagaraja Temple  
Rep. by Custodian Mr.K.S.Ravindran Nair  
Vs

1. The Secretary, Kunnathunadu Grama Panchayat
2. The District Collector, Kakkanad
3. Member Secretary, Kerala State Pollution Control Board
4. The Chairman, Bio Diversity Board, Thiruvananthapuram

**CORAM : HON'BLE MR.JUSTICE Dr.P. JYOTHIMANI, JUDICIAL MEMBER  
HON'BLE MR.P.S.RAO, EXPERT MEMBER**

Present: Applicant : Mr.K.S.Ravindran Nair, Party - in - person  
Respondent No. 2 : Mrs.Suvitha A.S.  
Respondent No. 3 : Mr.T.Navin  
Addl.Respondent No.4: Mrs.Vidyalakshmi

Note of the Registry	Orders of the Tribunal
Item No.16	<p>Date: 6<sup>th</sup> October, 2017</p> <p style="text-align: center;">Post this application on 04.12.2017.</p> <p style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>